

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
WELLWORTH SECURITIES LIMITED ("WSL")**

The details subsequent to the completion of the offer made vide Public Announcement dated May 25, 2005 in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirers to acquire 620000 paid-up Equity Shares of Rs.10/- each of WSL at a price of Rs.5/- per share of WSL representing 20% of its paid up equity share capital and 20.16% of its voting equity capital are as under:

1. Name of the Target Company : **Wellworth Securities Limited**
2. Name and Address of the Acquirer(s) including PACs : **Acquirer**
Smt. Rajul S. Jhaveri, residing at Plot No-21, Nutan Laxmi Society, Crest Building, 6th Floor, JVPD Scheme, S.N.Road, Vile Parle, Mumbai- 400 049
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Niche Technologies Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : 08/07/2005
 - b) Date of Closing of the Offer : 27/07/2005

6. Details of the acquisition:

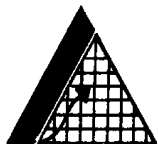
Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs.5/-		Rs.5/-	
2.	Share holding of acquirers & persons deemed to be acting in concert before MOU/P.A.	Nil		Nil	
3.	Shares acquired by way of MOU	2121000 (68.42% of share capital & 68.98% of the voting rights)		2121000 (68.42% of share capital & 68.98% of the voting rights)	
4.	Shares acquired in the Open Offer	620000 (20.00% of share capital & 20.16% of the voting rights)		Nil	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs.31,00,000/-		Nil	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7.	Post Offer shareholding of acquirers (2+3+4+6)	2741000 (88.42% of share capital & 89.14% of the voting rights)		2121000 (68.42% of share capital & 68.98% of the voting rights)	
8.	Pre and Post Offer shareholding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
		979000 (31.58% of share capital & 31.02% of the voting rights)	359000 (11.58% of share capital & 11.02% of the voting rights)	979000 (31.58% of share capital & 31.02% of the voting rights)	979000 (31.58% of share capital & 31.02% of the voting rights)

7. Status of the Escrow Account : The balance amount lying in the escrow account is yet to be released to the Acquirer.
8. Payment of interest, if any : Nil
9. Status of Investor Complaints : Nil

The Acquirer accepts full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by :



Your trust is our strength

Manager to the offer:
ASHIKA CAPITAL LIMITED
(Contact Person: Ms. Astha Singhania)
'Trinity', 7th Floor, 226/1, A. J. C. Bose Road,
Kolkata – 700 020
Phone No: (033) 2283-9952, Fax: (033) 2289-1555
E-mail: astha@ashikagroup.com

On behalf of Acquirer : Smt. Rajul S. Jhaveri

Place: Kolkata

Date: 10/08/2005

